



Government of Jammu & Kashmir  
Planning, Development & Monitoring Department  
Civil Secretariat, Jammu/Srinagar

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NOTIFICATION

Jammu/Srinagar, the 19<sup>th</sup> of June, 2025

S.O. 172 - In exercise of the powers conferred by sub-section (1) of section 4 of the Collection of Statistics Act, 2008, the Government hereby appoint Joint Director (Survey), Directorate of Economics & Statistics, J&K as "Statistics Officer" for collection of statistics regarding Annual Survey of Industries (ASI) 2023-24 in the Union Territory of Jammu & Kashmir.

**By order of the Government of Jammu & Kashmir.**

Sd/-

**(Talat Parvez Rohella), IAS**

Secretary to the Government

Planning Development & Monitoring Department

No.FD-HRM0EnS/37/2022

Dated: 19-06-2025

Copy to the :

1. Secretary, Ministry of Statistics and Programme Implementation/CSI, GoI.
2. All Administrative Secretaries, UT of J&K.
3. Director General of Police, J&K.
4. Principal Secretary to the Hon'ble Lieutenant Governor.
5. Joint Secretary (JK&L), Ministry of Home Affairs, GoI, New Delhi.
6. Director General, Economics & Statistics, J&K.
7. Director, Information & Public Relations, J&K.
8. Director, Archives Archaeology & Museum, J&K.
9. Joint Director (Survey), Directorate of Economics & Statistics, J&K.
10. I/c Website, Planning Development & Monitoring Department.
11. Private Secretary to ACS with Hon'ble Chief Minister (Hon'ble Minister I/c PD&MD) for information of ACS.
12. Private Secretary to Commissioner/ Secretary to the Government, Industries & Commerce Department for information of Commissioner/Secretary.
13. Private Secretary to Secretary to the Government, Planning Development & Monitoring Department for information of the Secretary.
14. Concerned file (E-181842).

**(Kusum Sharma), JKAS**

Special Secretary to the Government

Planning Development & Monitoring Department